

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 48

IA 55/2024, IA 56/2024 IN CP/20(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 11.07.2024

NAME OF THE PARTIES: **DEEPAK T PAI RAIKAR V/s BROWN**
PACKAGING SYSTEM PRIVATE LIMITED

Sec. 241(1) Sec. 242(4) Sec. 244(1) Section 24

ORDER

1. Adv. Shubham Dhamnaskar for the Petitioner is present and Adv. Shraddha Talkar for the Respondent is also present.
2. Ld. Counsel for the Petitioner submits that the Petitioner has decided not to file rejoinder, and, the pleadings are complete otherwise, however the arguing counsel is not available. Accordingly, seeks the date for argument in the matter.
3. List this matter on **09.08.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/